

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4835
ANSWERED ON:02.09.2011
NATIONAL CLEAN ENERGY FUND
Lagadapati Shri Rajagopal

Will the Minister of FINANCE be pleased to state:

- (a) the aims and objectives of National Clean Energy Fund alongwith the corpus of the fund as on date;
- (b) whether the Union Government has drawn up the guidelines for utilisation of the fund; and
- (c) if so, the details thereof and if not, the reasons for the delay?

Answer

SHRI NAMO NARAIN MEENA Minister of State in Ministry of Finance

(a) National Clean Energy Fund has been established for funding research and innovative projects in clean energy technologies, so as to harness renewable energy sources to reduce dependence on fossil fuels as a credible strategy for combating global warming and climate change. The Fund has been created this year, and during the current year, an amount of `1066.46 crore has been budgeted to flow in to National Clean Energy Fund.

(b) & (c) Government has notified Guidelines dated 18.04.2011 for appraisal and approval of projects/schemes eligible for financing under the National Clean Energy Fund. As per the Guidelines, any project/scheme relating to innovative methods to adopt Clean Energy technology and Research & Development shall be eligible for funding under the NCEF. An Inter Ministerial Group, chaired by Finance Secretary will appraise the proposals received for funding. Funds would be available for specific projects relating to innovative methods to adopt Clean Energy technology and Research & Development:

(i) Sponsored by a Ministry/Department of the Government; and

(ii) Submitted by Individual/ consortium of organizations in the Government/public sector/private sector in the form of loan or viability gap funding. However, the participating organizations will have to put in a minimum financial commitment of 40%. The Government assistance under the Fund shall in no case exceed 40% of the total project cost.